DINESH KUMAR SINGH, J. W.P.(C.) No.39289 of 2023 Dated this the 24th day of November, 2023

<u>ORDER</u>

Sri. P.Santhosh Kumar, learned Special Government Pleader submits that though the petitioners' vehicles have all India tourist permit in effect, they are operating as stage carriage, in violation of the permit conditions. Therefore, he submits that the penalty challans had been issued to the petitioners for violating the all India tourist permit conditions.

2. On the other hand, learned counsel for the petitioners submits that similar matters are pending before this Court and this Court has granted interim orders.

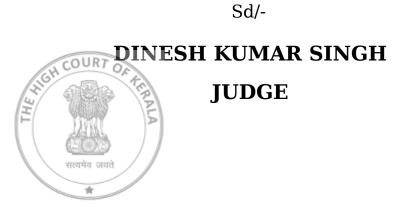
3. All India tourist vehicles cannot be permitted to operate as stage carriage as it is detriment to the stage carriage operators including KSRTC. If the petitioners are violating the permit conditions, they are liable to be fined. The matter is seeking attention of this Court and therefore, as an interim basis it is provided that the petitioners should pay 50% of the challan amount and the remaining amount

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shall be subject to the outcome of the writ petition. The Authority will be free to take appropriate action, if they find the vehicles are operating in violation of the permit conditions.

Post along with W.P(C.) Nos.19537/2023, 38410/2023 and connected cases.



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		<u>APPENDIX OF WP(C) 39289/2023</u>
Exhibit	P1	. TRUE COPY OF THE SAID CIRCULAR NO B1/31/2023 TRANSPORT ISSUED BY THE 1ST RESPONDENT DATED ON 06.06.2023
Exhibit	P1(a)	THE TRUE COPY OF THE ENGLISH TRANSLATION OF EXHIBIT P1
Exhibit	P2	TRUE COPY OF THE PENALTY CHALLAN NO KL63288231119080436 ISSUED BY THE MOTOR VEHICLE INSPECTOR UNDER THE 3TH RESPONDENT DATED 19.11.2023
Exhibit	P3	TRUE COPY OF THE CERTIFICATE OF REGISTRATION OF VEHICLE NO NLO1B 2690
Exhibit	P4	THE TRUE COPY OF THE ALL INDIA TOURIST PERMIT OF VEHICLE NO NLO1B 2690 DATED 14.07.2023
Exhibit	Ρ5	TRUE COPY OF THE PENALTY CHALLAN NO KL47161231117064522 ISSUED BY THE MOTOR VEHICLE INSPECTOR UNDER THE 3RD RESPONDENT DATED 17.11.2023
Exhibit	P6	TRUE COPY OF THE CERTIFICATE OF REGISTRATION OF VEHICLE NO NL 01B2432
Exhibit	P7	THE TRUE COPY OF THE ALL INDIA TOURIST PERMIT FOR THE VEHICLE NO NL 01B2432 DATED 05.09.2023
Exhibit	P8	TRUE COPY OF THE PENALTY CHALLAN NO KL173100231117065324 ISSUED BY THE MOTOR VEHICLE INSPECTOR UNDER THE 4 RESPONDENT DATED 17.11.2023
Exhibit	P9	THE TRUE COPY OF THE INTERIM ORDER IN WP[C] NO 37551/ 2023 OF THIS HONBLE HIGH COURT DATED ON 13.11.2023
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